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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 162/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Himalaya Trans-Logistic Pvt. Ltd.

V/s.

EPP Composites Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptdy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VAIBHAVI K. PARIICH?

a.w. KAVANKUMAR

MANIKAD

Advocate

peninoner.

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<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad present for Operational Creditor/Petitioner. None present for Respondent.

Notice issued by Registry served on Respondent.

None appeared for Respondent.

Objections not filed by Respondent.

List the matter on 0**3**.12.2017.

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Cham'

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL